

THE HIGH COURT OF MANIPUR

AT IMPHAL

NOTICE

Imphal the 11th February, 2014

No.HCM/A-49/92 A&E/IV(pt) /2294 All the applicants who have applied for recruitment to the posts of Stenographer Grade-I and Grade-II are hereby informed to collect their **Admit Cards** for Preliminary tests from this Registry during Office hours from 14th to 22nd February, 2014.

Further, it is notified that the Preliminary Tests for the post of Stenographer Grade-I and Grade-II will be held on 23rd February, 2014 (Sunday) at LMS Law College as scheduled below:

1. Stenographer Grade-I 10.00 A.M. to 11.30 A.M.
2. Stenographer Grade-II 01.00 P.M. to 02.30 P.M.

Sd/-

(N. ROJIT SINGH)

JOINT REGISTRAR (ADMN/PM&P)
HIGH COURT OF MANIPUR

Endt. No.HCM/A-49/92 A&E/IV(pt) /2295-303 Imphal the 11th February, 2014

Copy to:-

1. The Director, Doordarshan Kendra, Imphal. -for favour of wide announcement in the News items.
2. The Director, Information & Public relations, Imphal with one Spare copy for favour of wide publicity in the News Item.
3. The Central project Coordinator (CPC), High Court of Manipur. – He is requested to upload the same in the Official Website of this Registry.
4. The Assistant News Editor, A.I.R., Imphal for favour of wide announcement in the News Item.
5. The news Editor, ISTV, Imphal for favour of wide announcement in the News Item.
6. The News Editor: a) The Sangai Express (English)
b) The Poknapham (Manipuri)
- with a request to publish the above notice in the esteemed daily in a print area not more than 8 cm X 6 cm for 2(two) day at the earliest possible and to submit the bill in "triplicate" for early payment.
7. The P.A. to Registrar General, High Court of Manipur.
8. Notice Board/Guard File/ Order Book.
9. Concerned File.


JOINT REGISTRAR (ADMN/PM&P)
HIGH COURT OF MANIPUR